

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 47 (ND)/10

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.01.2018**

NAME OF THE COMPANY: Mr. Ram Passotam Mittal Vs. M/s Hotel Queen
Road Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s): Mr. Nitesh Jain, Advocate

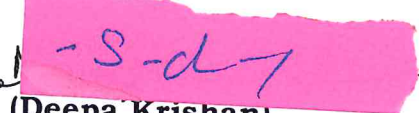
For the Respondent(s): Mr. Saurabh Kalia and Mr. Jayant K. Mehta
Advocates

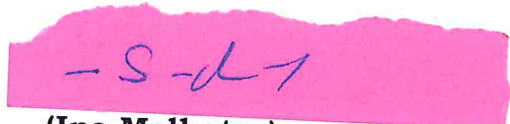
ORDER

Ld. Counsel for the parties submit that since the matter was part heard by the Bench comprising of Mrs. Ina Malhotra, Member (Judicial) and Mr. S.K. Mahapatra, Member (Technical), it has either to be released as a part heard or in the alternative, be heard by the same Bench.

To come up for directions on 30th January, 2018.

In view of the same, the date of 16th January, 2018 which was fixed earlier is hereby recalled.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**